

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No.881/93

Shripati Piraji Kate

... Applicant.

V/s.

Union of India
Secretary ,
Postal Board,
Dak Bhavan, Parliament
Street, New Delhi.

Director General (Postal)
Department of Posts
Ministry of Communications
Dak Bhavan, New Delhi.

Chief Post Master General
Maharashtra Circle
Bombay.

Director of Accounts (Postal)
Nagpur.

... Respondents.

CORAM: Hon'ble Shri N.K. Verma, Member (A)

Appearance:

Shri Dattamurthy with Shri
S.P. Kulkarni, counsel for
the applicant.

Shri S.S. Karkera for Shri
P.M. Pradhan, counsel for
the respondents.

ORAL JUDGEMENT

Dated: 8.4.94

¶ Per Shri N.K. Verma, Member (A) ¶

Shri S.S. Karkera brings on record the
letter addressed to the Chief Postmaster General,
Maharashtra Circle , showing that the rules of
recruitment notified on 12.5.87 cannot have
retrospective effect and the applicant's pay
fixation is being considered. In the light of this,
Shri Karkera prays for four months time. Time
granted. O.A. is disposed of.

N.K.V.
(N.K. Verma)
Member (A)

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